

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) **Civil Secretariat,**
Srinagar/Jammu

Subject: Confirmation/ regularization of Officers of the Jammu and Kashmir Legal (Gazetted) Service.

Reference : J&K Public Service Commission's No. JKPSC-DPS/16/2025-05(7655407) dated 05.08.2025.

Government Order No. **10976** -JK(LD) of 2025.
Dated.29 -08- 2025.

As recommended by the Jammu and Kashmir Public Service Commission/ Departmental Promotion Committee, sanction is hereby accorded to confirmation/ regularization of Mr. Sheikh Abdul Rouf, Associate Law Officer as Assistant Legal Remembrancer in the J&K Legal (Gazetted) Service in the Pay Level-8 (47600-151100) w.e.f. 02.03.2024.

The Officer upon promotion shall continue at his present place of posting till further Orders.

This Order shall be subject to the outcome writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No.LAW-Estt/40/2025-10

Dated. 29-08-2025

Copy to the :-

1. Commissioner Secretary to Government, General Administration Department.
2. Commissioner Secretary to Government, ARI and Trainings Department.
3. Director Finance, Department of Law, Justice and Parliamentary Affairs.
4. Director Litigation, Jammu/ Kashmir.
5. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
6. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
7. Concerned officer for information.
8. Incharge Website, Department of Law, Justice and PA.
9. Government Order file
10. Concerned file.


(Reyaz Ali Bhat)
Deputy Legal Remembrancer
29/08/25